

BAN ON "NINE HOURS TO RAMA"

*238. SHRI DEOKINANDAN NARAYAN: Will the Minister of HOME AFFAIRS be pleased to state the reasons for which the novel entitled "Nine Hours to Rama" written by Stanley Wolport has been banned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): The entry of this publication has been banned under section 19 of the Sea Customs Act, 1878, since it contains matter which is likely to outrage Indian sentiment.

MULTI-PURPOSE SCHOOLS IN THE COUNTRY

*249. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION be pleased to state:

(a) the number of multi-purpose schools set up in the country, State-wise;

(b) the multi-purpose schools selected for intensive development programme; and

(c) the special features of the intensive development programme for the selected schools?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) A statement showing the number of multi-purpose schools in different States and Union Territories is placed on the Table of the House.

(b) The selection of multi-purpose schools for intensive development has not been completed so far.

(c) The proposals for assistance in respect of each selected school are awaited from the State Governments and the Union Territories.

STATEMENT

Name of the State	Number of purpose	Multi-Schools
1. Andhra Pradesh .		53
2. Assam		22
3. Bihar		74

Name of the State	Number of Multi-purpose Schools
4. Gujarat	86
5. Jammu and Kashmir	25
6. Kerala	114
7. Madras	246
8. Maharashtra	110
9. Madhya Pradesh	26
10. Mysore	118
11. Orissa	3
12. Punjab	141
13. Rajasthan	95
14. Uttar Pradesh	890
15. West Bengal	399
16. Delhi	9
17. Tripura	8
TOTAL	2419

SURVEY OF INDIA'S FOREIGN LIABILITIES

*251. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India recently undertook a survey of India's foreign liabilities and assets as at the end of 1961; and

(b) if so, the results of the survey?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir. The Reserve Bank of India has undertaken a survey of India's foreign liabilities and assets as at the end of 1961.

(b) The results of the survey are likely to be available some time by the end of 1963 or early 1964.

DISPOSAL OF GOODS CONFISCATED BY CUSTOMS AUTHORITIES

*252. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state:

(a) whether there is any procedure for the disposal of goods confiscated by Customs authorities from those who try to enter India by sea, air or rail;

(b) if so, whether the confiscated watches have been sold in large numbers in the last six months; and